

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2018

ORDER NO. 265 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 253 of 2018 for CESTAT, New Delhi constituting Division/Single Member Bench for hearing ROM/part- heard matters as follows:-


1. **On 17/12/2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following Misc./part-heard matters:-
 - i. ST/Misc/51261 & 51262/2018 in ST/50119-50120, 51022 & 54065/2014
 - ii. ST/Misc/50980/2018 in ST/51011/2015
 - iii. ST/Misc/50981/2018 in ST/54141/2015
 - iv. ST/Misc/50979/2018 in ST/51012/2015
 - v. ST/50615 & 50652/2015
 - vi. ST/50769/2015
2. **On 19/12/2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matters:-
 - i. ST/53586,53656 & 54213/2014
 - ii. C/51151-51153, 51942-51944, 52504, 52514-52516/2015, C/511167/2015
3. **On 21/12/2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following ROM/part-heard matters:-
 - i. C/Stay/51082/2018 with C/53179/2018
 - ii. C/51338/2018
 - iii. C/ROM/51258-51259/2018 in C/52189 & 52191/2018
4. **On 21/12/2018 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) will hear the following Single Member part heard matters (after the hearing of matters in Sl. No. 3 above):-

E/51925 & 51927/2017-SM
ST/51213-51214/2018-SM
5. **On 21/12/2018 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application (after the hearing of matters in Sl. No. 3 above):-

E/ROM/51038-39/2018 in E/52957, 52964/2016
6. **On 21/12/2018 afternoon** Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application (after the hearing of matters in Sl. No. 5 above):-

ST/ROM/51144/2018-SM in appeal No. ST/50882/2018-SM

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Registrar